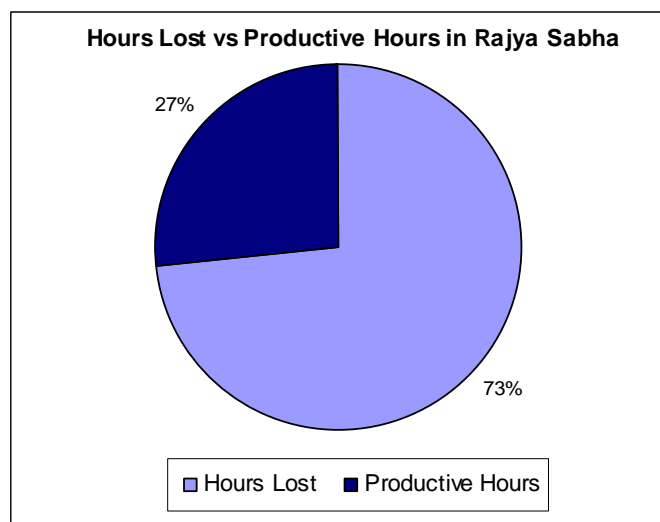
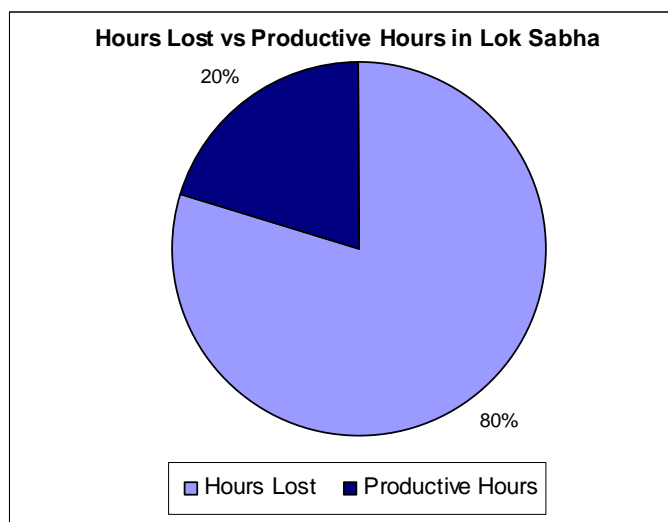


Plan vs. Performance

Monsoon Session – August 08 to September 07, 2012

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Monsoon Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	20	19
No. of Sittings (Rajya Sabha)	20	19
No. of Bills for passing	30	4
No. of Bills for introduction	16	6
No. of Bills for withdrawal	0	1



The Lok Sabha and Rajya Sabha adjourned *sine die* on September 07. Several hours were lost due to interruptions on the issues of black money and violence in Mumbai in the first week of the session. The functioning of Parliament was stalled on the rest of the days over the demand for the Prime Minister’s resignation over the allocation of coal blocks. Lok Sabha worked for 20% of the scheduled hours and Rajya Sabha for 27%. One Bill was withdrawn, 6 legislative Bills were introduced and 4 Bills were passed during the session.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012		
The Unlawful Activities (Prevention) Amendment Bill, 2011		
The Prevention of Money-Laundering (Amendment) Bill, 2011		
The Companies Bill, 2011		
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011		
The National Highways Authority of India (Amendment) Bill, 2011	Passed on 3 Sep 2012	
The Warehousing Corporations (Amendment) Bill, 2011		
The North-Eastern Areas (Reorganisation) Amendment Bill, 2011	Passed on 3 Sep 2012	

Short Title	Lok Sabha	Rajya Sabha
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011		
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011		
The National Academic Depository Bill, 2011		
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011		
The Banking Laws (Amendment) Bill, 2011		
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	Passed on 3 Sep 2012	
The Forward Contracts (Regulation) Amendment Bill, 2010		
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010		
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010		
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)		
The Lokpal and Lokayuktas Bill, 2011		
The Rajiv Gandhi National Institute of Youth Development Bill, 2011	Passed on 21 May 2012	Passed on 9 Aug 2012
The Whistle Blowers Protection Bill, 2011		
The Educational Tribunals Bill, 2010		
The Wakf (Amendment) Bill, 2010		
The Tamil Nadu Legislative Council (Repeal) Bill, 2012		
The Citizenship (Amendment) Bill, 2011		
The Mines (Amendment) Bill, 2011		
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	Passed on 4 Sep 2012	Passed on 13 Aug 2012
The Architect (Amendment) Bill, 2010		
The Marriage Laws (Amendment) Bill, 2010		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The All-India Institute of Medical Sciences (Amendment) Bill, 2012 – To replace an Ordinance	Passed on 30 Aug 2012	Passed on 4 Sep 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Agricultural Bio-Security Bill, 2012		
The Armed Forces Tribunal (Amendment) Bill, 2012		Introduced on 13 Aug 2012
The Biotechnology Regulatory Authority of India Bill, 2012		
The Building and Other Construction Workers (Regulation of Employment & Conditions of Service) Amendment Bill, 2012		
The Coal Mines (Conservation and Development) Amendment Bill, 2012		
The Constitution (Amendment) Bill, 2012 – relating to India-Bangladesh Land Boundary Agreement		
The Constitution (118 th Amendment) Bill, 2012 – to establish separate Board for Hyderabad, Karnataka region (Gulbarga Div)	Introduced on 7 Sep 2012	
The Criminal Law (Amendment) Bill, 2012		

Short Title	Lok Sabha	Rajya Sabha
The Governor's (Emoluments, Allowances and Privileges) Amendment Bill, 2012		
The Indian Institute of Information of Technology Bill, 2012		
The Inter-State River Water Disputes (Amendment) Bill, 2012		
The Prohibition of Employment as Manual Scavengers and Their Rehabilitation Bill, 2012	Introduced on 3 Sep 2012	
The Rajasthan Legislative Council Bill, 2012		
The Real Estate (Regulation and Development) Bill, 2012		
The Street Vendors (Protection of Livelihood and Regulation of Street Vendors) Bill, 2012	Introduced on 6 Sep 2012	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

Bills not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Constitution (117 th Amendment) Bill, 2012		Introduced on 5 Sep 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not listed for Consideration and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Chemical Weapons Convention (Amendment) Bill, 2010	Passed on 30 Aug 2012	Passed on 3 May 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bill not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Securities and Exchange Board of India (Amendment) Bill, 2009	Withdrawn on 5 Sep 2012	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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